

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1153
ANSWERED ON:15.07.2004
MONUMENTS RECOGNISED BY UNESCO
Shiwankar Shri Maha Deo Rao

Will the Minister of CULTURE be pleased to state:

- (a) the number of temples, forts and other places of Heritage Status in India recognised by UNESCO till date and the annual amount being spent by the Government on their maintenance;
- (b) whether the Government has forwarded a list of new places of Heritage status to UNESCO for giving them World Heritages status;
- (c) if so, whether the UNESCO has recognised all these places as world Heritage sites ;
- (d) if so the details thereof; and
- (e) if not, the reasons therefor ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

- (a) 19 Cultural Sites and 5 Natural Sites from India have been inscribed on the World Heritage List and the details are at Annexure-I. Expenditure incurred for the maintenance of the Cultural and Natural sites during the last three years is at Annexure II.
- (b) Yes, Sir. Nominations for inscribing Champaner-Pavagarh Archaeological Park and Chhatrapati Shivaji Terminus, Mumbai (a deferred site) for 2004 were forwarded to UNESCO and the World Heritage Committee has approved the above nominations for inscription in its 28th Session held recently in China. Further a tentative list comprising fourteen new sites has already been submitted to UNESCO for inscription on the World Heritage List and the details are at Annexure III.
- (c) to (e) No, Sir. According to a decision taken by the World Heritage Committee at Cairns, in 2000, member states signatory to the World Heritage Convention 1972, can nominate one site per country per year and maximum number of 40 nominations per year worldwide are allowed for inscription on the World Heritage List.